

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-822/ND/2018

In the matter of:

Kokila Minocha Sole Propreitor of M/s. Cosmic Devices

....**Applicant**

Vs.

Dan Electronic System Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 04.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant

: Ms. Anu Kadian, CS

Mr. Naveen Kumar, Adv.

For the Respondent

: Mr. Pankaj Kumar Jha,
Accounts Manager,

ORDER

Though the corporate debtor had been proceeded ex parte. Mr. Pankaj Jha, Finance Manager has appeared in the Court and submitted that steps for settlement with the Operational Creditor is being initiated. Be listed for further consideration on **18.09.2018**.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

